National Company Law Tribunal Allahabad Bench Allahabad

CP No. 68 (ND)/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016.

NAME OF THE COMPANY: Sh. Vinod Kumar Sharma & Ors.

Vs.

M/s Bhawani Cold Storage Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 27.10.2016

CP No. 68(ND)/2010 Shri Vinod Kumar Sharma & Ors. Vs. M/s Bhawani Cold Storage Pvt. Ltd. & Ors.

Heard Learned Counsel for both sides along with unnumbered CA which is pending before CLB. Orders reserved. Both sides are requested to file the synopsis of arguments on or before 10.11.2016. The Registry shall allot a number to the unnumbered CA.

List the matter on 10.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 27.10.2016